

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 12TH day of *JULY, 2019*.

ORIGINAL APPLICATION NO. 945 OF 2017

HON'BLE MS AJANTA DAYALAN, MEMBER (A).

1. Ku. Sonam Raj daughter of Late Nagwa, resident of house no. 307, Indira Nagar orai, District-Jalaun.

.....Applicant.

VERSUS

1. Union of India through General Manager, North Central Railway, Allahabad, U.P.
2. The Divisional Railway Manager, North Central Railway, Jhansi.
3. The Senior C.P.O., North Central Railway, Jhansi, U.P.,

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Satish Sahu, proxy counsel for
Shri Manoj Kumar Singh

ORDER

List revised.

2. We observe that even on the last effective date i.e., 30.03.2019, no one was present on behalf of the applicant. Even earlier to this on 13.07.2018, none appeared on behalf of the applicant. In fact, after 22.08.2017 when at the request of applicant's counsel, the case was adjourned none has appeared on behalf of the applicant except once when the case was adjourned by his proxy due to his illness.

3. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

(AJANTA DAYALAN)
MEMBER-A

Arun..